

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 294 of 2016

Dated: 11th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Sakthi Sugars Ltd. & Anr.

.... Appellant(s)

Vs.

Tamilnadu Electricity Board/TANGEDCO & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Vallinayagam for R-1
Mr. Sethu Ramalingam for R-2

ORDER

Learned counsel for the appellant seeks three weeks more time to file rejoinder. He may take steps to file the same on or before 02.11.2017 after serving copy on the other side.

List the matter on **11.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**